

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.

LIST OF THE CASES SET DOWN FOR LOK ADALAT

**SHRI JUSTICE A. P. LAVANDE, (FORMER JUDGE OF HIGH COURT OF BOMBAY AT GOA) PRESIDING OFFICER,
SHRI SUDIN USGAONKAR, (SENIOR ADVOCATE) MEMBER, MS. AMIRA A. RAZAQ, (ADVOCATE) MEMBER IN THE COURT NO. 3
ON 14/09/2019 AT 10.30 A.M.**

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
1	SA/34/2002	MR.S.D.PADIYAR ADV. SANDESH D. PADIYAR APP.NO. 4(A) TO 4(C) ADV. SANKALP BHANGUI APP.NO. 1(F)(B)&1(F)(C) ADV. KRISHNA M. N. DESSAI APP.NO. 1(F)(B)&1(F)(C) ADV. PRASHIL AROLKAR APP.NO. 1(F)(B)&1(F)(C) ADV. SANDESH D. PADIYAR APP.NO. 1(F)(B)&1(F)(C) ADV. SANKALP BHANGUI APP.NO. 1(I)(B)&1(I)(C) ADV. KRISHNA M. N. DESSAI APP.NO. 1(I)(B)&1(I)(C) ADV. PRASHIL AROLKAR APP.NO. 1(I)(B)&1(I)(C) ADV. SANDESH D. PADIYAR APP.NO. 1(I)(B)&1(I)(C)	SITABAI RAMA NAIK	.ANUSUYA NAKUL NAIK	ADV. NIGEL DA COSTA FRIAS FOR RESPONDENTS ADV. LAXMI SAWANT FOR RESPONDENTS ADV. BAVINA KUKALEKAR FOR RESPONDENTS ADV. PRATIKSHA NAGVEKAR FOR RESPONDENTS	ADMITTED ON 20/2/2003 - SERVICE IS COMPLETE - IN VIEW OF ORDER DT. 20/2/2003, PRIVATE PAPER BOOK HAS FILED -
	WITH CA/207/2002 IN SA/34/2002	MR.S.D.PADIYAR ADV. SANDESH D. PADIYAR APP.NO. 4(A) TO 4(C) ADV. SANDESH D. PADIYAR APP.NO. 1(F)(B)&1(F)(C) ADV. SANDESH D. PADIYAR APP.NO. 1(I)(B)&1(I)(C)	SITABAI RAMA NAIK(DEC) & ORS.	ANUSAYA NAKUL NAIK	ADV. PRATIKSHA NAGVEKAR FOR RESPONDENTS ADV. LAXMI SAWANT FOR RESPONDENTS ADV. BAVINA KUKALEKAR FOR RESPONDENTS ADV. NIGEL DA COSTA FRIAS FOR RESPONDENTS	APPLN. FOR STAY

	WITH SA/29/2007	ADV. PRATIKSHA NAGVEKAR FOR APPELLANT NO.1 TO 5 ADV. NIGEL DA COSTA FRIAS FOR APPELLANT NO.1 TO 5	ANUSUYA NAKUL NAIK AND 4 ORS.	SITABAI RAMA NAIK(DECEASED)REPRESE NTED BY HIS LR\S AND 3 ORS.	MR. S. PADIYAR FOR 2A TO 2H	ADMITTED ON 14/6/2007 - SERVICE IS COMPLETE - IN VIEW OF ORDER DT. 15/6/15, COMPILATION OF DOCUMENTS HAS BEEN ORDERED TO BE FILED - PREPARATION OF PAPERBOOKS ARE DISPENSED AS PER ORDER DT. 28/9/15 -
2	FA/55/2009	ADV. DALVI OMKAR ALIAS BIPIN R. ADV. FOR APPELLANT	STANLEY BARROS PEREIRA AND ANR.,	CUPERTINO O. SALDANHA ALIAS CUPERTINO L. L. OZARIO SALDANHA AND ANR.,	MR. C.A.FERREIRA FOR RESP	
	WITH FA/54/2009	ADV. DALVI OMKAR ALIAS BIPIN R. ADV. FOR APPELLANT	STANLEY BARROS PEREIRA AND ANR.,	KENNETH RISHI LUIS AND ANR.,		
	WITH FA/56/2009	ADV. DALVI OMKAR ALIAS BIPIN R. FOR APPELLANTS	STANLEY BARROS PEREIRA AND ANR.,	DINA MARIA OZORIO		
3	FA/139/2010	ADV. SAPNA MORDEKAR FOR APPELLANT ADV. PRADOSH P. DANGUI FOR THE APPELLANT	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND ORS.,	PETER B. COLACO AND SONS		CS - ADMITTED ON 02/12/2010 - SERVICE IS COMPLETE -
	WITH XOB/2/2011 IN FA/139/2010	MR. S. D. PADIYAR	PETER B. COLACO AND SONS	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND ORS.,		CROSS OBJECTIONS.
4	WP/298/2010	MR. VALMIKI MENEZES	MADHUKAR S. BUGDE AND 6 ORS.,	STATE OF GOA, THROUGH CHIEF SECRETARY AND 2 ORS.,	ADV. PRIYANKA KAMAT FOR R.NO.1,2, & 3	EXPEDITED.
5	WP/500/2010	MR. P. BANDODKAR	FILOMENO RODRIGUES	THE CHIEF ENGINEER, WATER RESOURCES DEPARTMENT AND ANR.,	ADV. SHAILESH REDKAR **FOR R.NO.1 & 2	
6	FA/25/2011	MR. V. G. P. DUKLE	SAMSUL ALAM	MOHAN RAJARAM KAWLEKAR AND ANR.,	MR. AMEY KAKODKAR WITH MR. MAYUR MAHAMAL AND MR. GERSON VELOSO DE SOUZA FOR RES.2	CP - ADMIT - STEPS NOT TAKEN TO DEPOSIT PAPER BOOK CHARGES IN THE LOWER COURT.
7	WP/346/2011	MR. J. P. SUPEKAR	PRAKASH BHIMAJI RENAKE	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND ANR.,	ADV. AMIRA ABDUL RAZAQ AGA FOR RESP. NO. 1 & 2	

8	FA/103/2012	JAGANNATH JAYANT MULGAONKAR JAYANT PANDURANG MULGAONKAR	TANDA SHIPPING PVT. LTD., REP. BY DIRECTOR BHUPINDER SINGH	KGN ORE CARRIER REP. BY PARTNER ABDUL KARIM NOOR MOHAMMED	ADV. PEREIRA SUZETTE SAVIA. A FOR R.NO.1 ADV. GAUTAMI KAMAT FOR R.NO.1 ADV. GAURANG D. PANANDIKER FOR R.NO.1 ADV. SHIRODKAR NEHA ANIL FOR R.NO.1 ADV. VIBHAV RAJIV AMONKAR FOR R.NO.1	SUIT FOR SPECIFIC PERFORMANCE - ADMITTED ON 30/08/2012 - SERVICE IS COMPLETE -
9	FA/60/2013	PRIYANKA KAMAT, AGA	DY. COLLECTOR AND S.D.O. AND L.A.O. SUB DIVISION AND ANR.,	EDGAR F. DIAS VALLES THROUGH POA AUGUSTA IRIA VALLES	ADV. BETQUECAR KARISHMA CUSTA FOR RESPONDENT	
10	FA/15/2015	ADV. GALILEO FRANCISCO TELES ADV. DANIELLA GUEDES ADV. DEEPAK S. FADKE ADV. AUSTIN FERNANDES	WILSON COUTINHO.,	SPECIAL LAND ACQUISITION OFFICER/MPT AND 3 ORS.,	ADV. GAWAS TUKARAM GOPAL **FOR R.NO.2 & 3	LAC
11	CRIA/23/2015	ADV. RYAN DA PIEDADE MENEZES	DR. SRISHTI ASHUTOSH PRABHU DESSAI.	DADAMIYAN M. BAGEWADI @ IMRAN MOHAMMAD UMAR BAGEWADI AND ANR.,	ADV. MAHESH AMONKAR APP FOR R.NO. 2	
12	CRIA/33/2015	ADV. U R TIMBLE ADV. YADIKA MANDREKAR	MAHESH REVANKAR.	KALIDAS KASHINATH RAIKAR AND ANR.,	ADV. JOAQUIM GODINHO FOR R.NO. 1	
13	FA/49/2015	ADV. SWATI RATNAKAR KALYANKAR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., THR. ITS LEGAL MANAGER.	SEBASTIAO CASTANTINNHO S/O ANTONIO CASTANTINNHO (DECEASED) THROUGH LEGAL HEIRS AND ANR.,	ADV. JOAQUIM GODINHO FOR R.NO. 1D & 1E	C.P - SERVICE IS COMPLETE - ADV. CLAYTON A. FONSECA, ADV. FOR THE APPELLANT PRAYED THAT ADV. ALLOWED TO WITHDRAW HIS REPRESENTATION/VAKALAT NAMA ON BEHALF OF APPELLANT AND BE DISCHARGED - IN VIEW OF OFFICE NOTE DTD.10.04.2019 (FLAG 'A') PASSED BY LD. DY. REGISTRAR MATTER IS PLACED BEFORE THE HON'BLE COURT FOR ORDERS

14	WP/341/2015	ADV. DEVIDAS J. PANGAM ADV. SHIVADATTA PRAKASH MUNJ ADV. PARIKSHIT S. SAWANT	WATER RESOURCES DEPARTMENT GOA, REPRESENTED BY ITS PRESIDENT ABHAY V. PRABHU AND 2 ORS.,	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND ANR.,
15	CRIA/24/2016	ADV. PADGAONKAR KISHAN C ADV. PALYEKAR VINITA VISHRAM	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE.	RAVI KIRAN SHRIKANT JADHAV.
16	CRIA/25/2016	ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI ADV. PALYEKAR VINITA VISHRAM	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE.	RAVI KIRAN SHRIKANT JADHAV.
17	CRIA/26/2016	ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI ADV. PALYEKAR VINITA VISHRAM	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE.	RAVI KIRAN SHRIKANT JADHAV.
18	CRIA/27/2016	ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI ADV. PALYEKAR VINITA VISHRAM	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE.	RAVI KIRAN SHRIKANT JADHAV.
19	CRIA/28/2016	ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI ADV. PALYEKAR VINITA VISHRAM	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE.	RAVI KIRAN SHRIKANT JADHAV.
20	CRIA/29/2016	ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI ADV. PALYEKAR VINITA VISHRAM	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE.	RAVI KIRAN SHRIKANT JADHAV.

21	CRIA/30/2016	ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI ADV. PALYEKAR VINITA VISHRAM	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE.	RAVI KIRAN SHRIKANT JADHAV.		
22	CRIA/31/2016	ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI ADV. PALYEKAR VINITA VISHRAM	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE.	RAVI KIRAN SHRIKANT JADHAV.		
23	CRIA/32/2016	ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI ADV. PALYEKAR VINITA VISHRAM	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE.	RAVI KIRAN SHRIKANT JADHAV.		
24	CRIA/34/2016	ADV. VISHNUPRASAD A. LAWANDE ADV. FIONA AUDREY CARDOZO ADV. PUSHPINDER KAUR	HANUMANT ESHWAR PIRANKAR.	DEVIDAS NILKANTH KALANGUTKAR.	ADV. PAVITHRAN A.V FOR RESPONDENT ADV. KETAKI L. PEDNEKAR FOR RESPONDENT ADV. KENY SANMAN RAJANIKANT FOR RESPONDENT ADV. BHASKAR MAHATME FOR RESPONDENT	
25	FA/96/2016	ADV. SANTOSH HARI BHARNE ADV. PURVA NAIK	THE ORIENTAL INSURANCE CO. LTD.,	SUNITA DEVENDRA SAINI AND 3 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1 & 2 ADV. PINTO SALOME FOR R.NO.1 & 2	CP
26	CRIA/21/2018	ADV. ABHAY NACHINOLKAR	THE QUEPEM URBAN CO-OP. CREDIT SOCIETY LTD.,	NILKHANT BABU VELIP AND ANR.,	ADV. ASHWIN D. BHOBE FOR R.NO.1	
	WITH CRIA/11/2015	ADV. ABHAY NACHINOLKAR	THE QUEPEM URBAN CO-OP. CREDIT SOCIETY LTD.,	DATTA SHAMBU NAIK AND ANR.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1 ADV. MILENA GOMES EPINTO FOR R.NO. 2	

Member Secretary
Goa State Legal Services Authority,
Panaji.

